

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 67 & 68 of 2014

Dated : 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s OPG Power Generation Pvt. Ltd. Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Gupta

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R.1 to R-2

ORDER

It is reported that the reply has been filed by the learned counsel for the Respondent.

The learned counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the same on or before 01.09.2014 after serving copy on the other side.

Post the matter for hearing on **03.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js